

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Application No.242 of 2017**

Applicant(s)

Respondent(s)

Mr.Chigurupati Ramalingeswara Rao Vs
No.20-15, Near Panchayat Officer,
Yanamalakaduru, Vijaayawada,
Andhra Pradesh 520 007

The Oil and Natural Gas Corporation Ltd.
Rep. by its Chairman-cum- Managing
Direcotr, Pandi Deenadayal
Upadhyaya Urja Bhavan,
No.5, Nelson Mandela Marg,
Vasant Kunj 110 070 and others

Counsel appearing for applicant

M/s. K.R. Krishnan

Counsel appearing for respondents

Mrs.Yasmeen Ali for R3

Note of the Registry	Orders of the Tribunal
Item No. 7	<p>Date: 8th November, 2017</p> <p>Heard learned counsel appearing for the applicant. Issue notice to respondents.</p> <p>Mrs.Yasmeen Ali takes notice for respondent No.3.</p> <p>Learned counsel appearing for the applicant to furnish copies of the application to the learned counsel appearing for the respondent No.3 during the course of the day.</p> <p>Respondent No.3 shall file their reply within 3 weeks with advance copy to the learned counsel appearing for the applicant, who is at liberty to file rejoinder within a week thereafter.</p> <p>Issue notice to respondent Nos.1 & 2 with registered post with acknowledgement and dasthi.</p> <p>List the matter on 06.12.2017.</p> <p style="text-align: right;">....., JM (Justice M.S.Nambiar)</p> <p style="text-align: right;">.....,EM (Shri P.S. Rao)</p>